

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Dated : 20th March , 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

**Appeal No. 218 of 2012 &
I.A. No. 360 of 2012
&
Appeal No. 219 of 2012**

In the matter of

M/s. Balasore Alloys Ltd. ... Appellant(s)

Versus

**Odisha Electricity Regulatory
Commission & Ors.Respondent(s)**

**Counsel for the Appellant(s) : Mr. Ramji Srinivasan, Sr. Adv.
Mr. Samareshwar Mahanty
Mr. Gautam Mitra
Ms. Reha Mitra
Ms. Kabita Das
Mr. Anup Kumar**

**Counsel for the Respondent(s): Mr. Rutwik Panda for R.1
Mr. Buddy A. Ranganadhan
Mr. Hasan Murtaza
Mr. Saswat Patnaik
Ms. Richa Bharadwaja for R.3**

**Appeal No. 233 of 2012 &
IA No. 374 of 2012**

M/s Tata Steel Ltd. ... Appellant(s)

Versus

Odisha Electricity Regulatory Commission & Ors. ..Respondent(s)

**Counsel for the Appellant(s): Mr. M.G. Ramachandran
Mr. R.M Patnaik
Mr. Dhananjaya Mishra**

Counsel for the Respondent(s): Mr. Rutwik Panda for R.1

Mr. Buddy Ranganadhan
Mr. Hasan Murtaza
Mr. Saswat Patnaik
Mr. Richa Bharadwaja for R.2

ORDER

Post the matter for further hearing on **04.04.2013 at**
2.30 p.m.

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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